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18/4/19

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of Judicial Officers and in partial modification of this office earlier order no. 1143-1150/Power/Judl./N-E/KKD/Delhi/2019 dated 16.02.2019, I hereby authorize **Ms. Savita Rao, PO-MACT**, North-East District, Karkardooma Courts, Delhi, to exercise all the powers to deal with and sign the business in respect of all kind of leaves of the staff members posted in North-East District, Karkardooma Courts, Delhi.

In case **Ms. Savita Rao, PO-MACT**, happens to be on leave and is not available due to any reason, **Sh. Vinod Kumar Gautam, Addl. Chief Metropolitan Magistrate**, North-East District, Karkardooma Courts, Delhi, shall look after the aforesaid work.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the District & Sessions Judge (HQs), Delhi will be done only through the undersigned.


(DEEPAK JAGOTRA)


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 2095-2102/Power/Judl./N-E/KKD/Delhi/2019

Dated : 18/4/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. The Administrative Officer (Judicial) of all branches of this district.
5. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
6. R&I Branch to upload the same on LAYERS.
7. P.S./Reader to the undersigned.


**District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.**